

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**

CP No. 53/241/242/ND/2021

New CA/236/2021

**IN THE MATTER OF:**

Ameet Khandelwal

....Applicant

**V/s.**

Pooja Goela

....Respondent

**SECTION**

U/s 241-242

**Order delivered on 03.06.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjeev Mahajan

For the Respondent :

**ORDER**

In course of hearing, we notice that the applicant has not mentioned the names of opposite parties/respondents in this matter. Therefore, the applicant is well advised to make necessary amendments in the application in respect of the memo of parties and file a fresh amended memo of parties within one week from today. List the matter on **10.06.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Lalit